

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 101 OF 2015

Dated : 14th December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.T. Munikrishnaiah, Technical Member**

In the matter of :

NTPC Ltd.		...Appellant(s)
	Versus	
Power Grid Corporation of India Ltd. & Ors.		...Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. G. Ramachandran & Ms. Poorva Saigal
Counsel for the Respondent(s)	:	Ms. Suparna Srivastava & Ms. Anushka Arora for R-1

ORDER

List the matter on **10th February, 2016.** In the meantime, pleadings be completed.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/dk